



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

VACATION COURT CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,1st July 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 10

[CIVIL BENCH

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	WP(C)/4231/2020	DEBAZEET DEB RAY Versus THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR H K SARMA MRS R DEKA MR. D THAOSEN	SC, PWD
MOTION				
2	CRP(I/O)/58/2021 CAVT. NO.03842/021, B/O	AFROZA RAHMAN AND ANR. Versus (DR.) NILUFAR RAHMAN AND ANR.	MR. A BARUAH MR. J P MORE MR. A K SHRIVASTAVA	MR. S CHAMARIA MR. M ALI MR A N SARMAH FOR CAVEATOR
3	WP(C)/3191/2021 B/O	MRIDUL DUTTA Versus THE UNION OF INDIA AND 6 ORS	MR. S BORA MS J RAJKUMARI	ASSTT.S.G.I.
4	WP(C)/3192/2021 B/O	SWAPNA BANIA DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. M MAHANTA MR. B BORAH	GA, ASSAM SC, FOREST
5	WP(C)/3193/2021 B/O	KESHAB KALITA Versus THE STATE OF ASSAM AND 4 ORS.	MR. A SARMA MR. K KALITA MR H KALITA	GA, ASSAM
6	WP(C)/3194/2021 B/O	MOHIDA RAHMAN AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. M A SHEIKH K U AHMED MS F INTAZ	SC, PNRD GA, ASSAM
7	WP(C)/3195/2021 CAVT. NO.04232/021, B/O	ANJUMA AHMED Versus THE STATE OF ASSAM AND 14 ORS.	MR. A CHAMUAH MR. P K BHUYAN	SC, PNRD GA, ASSAM MR. S K GHOSH FOR CAVEATOR
8	WP(C)/3200/2021 B/O	SANTOSH MALO Versus ASSAM FISHERY DEVELOPMENT CORPORATION LTD. AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, AFDC
9	WP(C)/3204/2021 B/O	KARGE KAMKI Versus UNION OF INDIA AND 6 ORS.	MR. D HAZARIKA MR. R PHUKAN MR. T BARUAH MS D CHHETRI	SC, NHAI ASSTT.S.G.I.
ORDERS				
10	CRP(I/O)/55/2021 B/O	M/S CANDIDA ENTERPRISE AND 4 ORS. Versus PARTHA SARATHI BANERJEE AND 2 ORS.	MR H DAS	

11	I.A.(Civil)/1100/2021 B/O in RSA/105/2019 WITH RSA/105/2019 WITH I.A.(Civil)/1729/2019 in RSA/105/2019	MURAD AHMED Versus ON THE DEATH OF YEAR ALI HIS LEGAL HEIRS SAKHINA KHATUN AND 9 ORS. ON THE DEATH OF YEAR ALI, HIS LEGAL HEIRS SAKHINA KHATUN AND 6 ORS Versus THE STATE OF ASSAM AND 3 ORS ON THE DEATH OF YEAR ALI, HIS LEGAL HEIRS SAKHINA KHATUN AND 6 ORS Versus THE STATE OF ASSAM AND 3 ORS	MS. R CHOUDHURY MD. I HUSSAIN MS S S ZIA MR. L R MAZUMDER MD. I HUSSAIN MR. L R MAZUMDER MD. I HUSSAIN	GA, ASSAM MR. L R MAZUMDER MD. I HUSSAIN GA, ASSAM MS. R CHOUDHURY MS S S ZIA GA, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 01/07/2021

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THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 18

[CRIMINAL BENCH]

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>WITHDRAWAL</u>				
1	AB/1766/2021 B/O	HABIBAR RAHMAN AND ANR. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED	PP, ASSAM
<u>MOTION (BA)</u>				
2	Bail Appln./1391/2021	KHALILUR RAHMAN Versus THE STATE OF ASSAM	MS. S SAIKIA	PP, ASSAM
3	Bail Appln./1393/2021	SOHID ALI AND ANR. Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
4	Bail Appln./1395/2021 B/O	BIMAL DOHUTIA @ BIMAL DOHOTIYA Versus THE STATE OF ASSAM	MR. N HASAN MS. S KAKATI MR. A HASAN	PP, ASSAM
5	Bail Appln./1398/2021 B/O	MD. SARIFUL KHAN AND ANR Versus THE STATE OF ASSAM	MR. U DUTTA MR. D KALITA	PP, ASSAM
6	Bail Appln./1399/2021	MOIDUL ISLAM @ MAYDUL ISLAM Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
7	Bail Appln./1409/2021 B/O	PITU DAS Versus THE STATE OF ASSAM	MR. D HAZARIKA MR. T BARUAH MS D CHHETRI	PP, ASSAM
8	Bail Appln./1416/2021 B/O	RAHIM ALI Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
9	Bail Appln./1417/2021 B/O	AKKASH ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR T THAKURIA	PP, ASSAM
10	Bail Appln./1418/2021 B/O	DELOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
<u>MOTION</u>				
11	AB/1270/2021 B/O	SURESH DEKA Versus THE STATE OF ASSAM	MR. U SAIKIA MR. S D ROY	PP, ASSAM

12	AB/1312/2021 B/O	SOLEMAN MIAH Versus THE STATE OF ASSAM	MR. U SAIKIA MR. S D ROY	PP, ASSAM
13	AB/1544/2021	MAKBUL HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM	MR H ROHMAN MD E AHMED	PP, ASSAM
14	AB/1694/2021 B/O	MD. HASHIM ALI Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
15	AB/1758/2021 B/O	INTAZUL ALI @ MD INTAZ ALI Versus THE STATE OF ASSAM	MR P KATAKI MR S P DAS	PP, ASSAM
16	AB/1778/2021 B/O	ABDUL MAZID AND ANR. Versus THE STATE OF ASSAM	J U AHMED MR. N K MURRY MR S R NAWAZ	ADDL PP,ASSAM
17	AB/1780/2021 B/O	AYNAL HOQUE Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR D SAIKIA	PP, ASSAM
18	AB/1790/2021 B/O	INDRAJEET KALITA Versus THE STATE OF ASSAM	MR. R SALOI MR. P MEDHI MR H AGARWAL MR S NANDI MR J SINGH	PP, ASSAM
19	AB/1792/2021 B/O	FORIZ UDDIN LASKAR AND 4 ORS Versus THE STATE OF ASSAM	MR. A M BARBHUIYA	PP, ASSAM
20	AB/1810/2021 B/O	DEBOJIT MORAN Versus THE STATE OF ASSAM	MR. A K GUPTA MR. R S MISHRA	PP, ASSAM
<u>ORDER NO STEPS</u>				
21	CrI.Pet./251/2021 B/O	SHYAM KUMAR SARMA Versus THE STATE OF ASSAM AND ANR	MR. MD S HOQUE MR. M DEKA MR S JAFRI	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
22	Bail Appln./581/2021 (BY SLIP)	REKHA GOGOI AND 2 ORS Versus THE STATE OF ASSAM	MR Z RAHMAN MS A DEVI MR. B KHAKHLARY	PP, ASSAM
23	Bail Appln./1196/2021 WITH SCAN COPY OF RECORDS, B/O	KESHAV TIWARY Versus THE STATE OF ASSAM	S R A NASER MR G GOGOI MS. P PHUKAN	PP, ASSAM
24	Bail Appln./1285/2021	KURBAN ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. I U CHOWDHURY	PP, ASSAM
<u>BAIL HEARING</u>				
25	AB/979/2021 B/O	ALI AHMED LASKAR @ ALI Versus THE STATE OF ASSAM	MR. A H M R CHOUDHURY	PP, ASSAM
26	AB/1241/2021 FIXED	FOUINUDDIN ALI AHMED Versus THE STATE OF ASSAM	MR J RAHMAN MR S HOQUE	PP, ASSAM
27	AB/1576/2021	JOBEDUR ALAM @ JOBEDUR ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
28	AB/1637/2021	SHAHIDUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. S RANA	PP, ASSAM
29	AB/1640/2021	SHAHIDUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. S RANA	PP, ASSAM
<u>ORDERS</u>				
30	CrI.Pet./351/2021 FIXED	STATE OF ASSAM Versus BIJU ALI AND ANR.	MR. M PHUKAN	

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LEAVE NOTE OF ADVOCATES FOR 01/07/2021

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